GOLDEN GOENKA FINCORP LIMITED CIN: L65993WB1993PLC060377 Registered Office: 1, British Indian Street, Room No.- B 10, Kolkata - 700 069

Tel No.: (033) 2262 3827; Fax No.: (033) 4407 0020; Email: contact@goldengoenka.com RECOMMENDATIONS OF THE COMMITTEE OF INDEPENDENT DIRECTORS (IDC) ON

THE OPEN OFFER TO THE SHAREHOLDERS OF GOLDEN GOENKA FINCORP LIMITED ("GGFL" OR THE "TARGET COMPANY") UNDER REGULATION 26 (7) OF THE SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS (2018) AND SUBSEQUENT AMENDMENTS THERETO ("SEBI (SAST) REGULATIONS") Date 14.06.2017

Name of the Target Company Golden Goenka Fincorp Limited Details of the Offer pertaining to Open Offer is being made by the Acquirers and PACs for the acquisition of 4,94,61,966 (Four Crores Ninety Target Company Four Lakhs Sixty One Thousand Nine Hundred Sixty Six)

fully paid-up equity shares of Rs. 5/- each, representing 26.00% of the equity and voting share capital of the Target Company at a price of Rs. 5.63/- (Rupees Five and Sixty Three Paise Only) per equity share, payable in cash in terms of regulation 3(1) & 4 of the SEBI (SAST) Regulations.

Mr. Deepak Kothari, Mr. Udai Kothari and M/s. Lotus Name(s) of the Acquirers and PACs with the Acquirers Capital Financial Services Limited are the Acquirers, whereas M/s. U.Y. Industries Private Limited and Dipak Kothari (HUF) are the Persons Acting in Concert with the Acquirers.

VC Corporate Advisors Private Limited Name of the Manager to the offer Members of the Committee of Chairman: Mr. Niranjan Kumar Choraria Independent Directors ("IDC") Member : Mrs. Leena Hinesh Jobanputra

IDC Member's relationship with the IDC Members are the Independent Directors of the Target Target Company (Director, Equity Company. They do not hold any equity shares in the Target Company. shares owned, any other contract / relationship), if any

No trading has been done by the IDC Members in the Trading in the Equity shares/other securities of the Target Company equity shares/ other securities of the Target Company since their appointment. Member's relationship

by IDC Members None of the IDC Members have any relationship with the Acquirers and PACs. with the Acquirers (Director, Equity

shares owned, any other contract / relationship), if any. Trading in the Equity shares/other Not Applicable securities of the Acquirers by IDC Members

Recommendation on the Open offer. as to whether the offer, is or is not.

Based on the review of the Public Announcement, the Detailed Public Statement and Letter of Offer issued by the Manager to the Offer on behalf of the Acquirers and

fair and reasonable the PACs, the IDC Members believe that the Open Offer is fair and reasonable.

Summary of reasons for IDC believes that the Offer is fair and reasonable on the

basis of the following:

recommendation IDC has considered the Public Announcement (PA) dated 30.01.2017, Detailed Public

Summary of reasons for recommendation: Statement (DPS) dated 06.02.2017, Draft Letter of Offer (DLOF) dated 11.02.2017 and Letter

of Offer (LOF) dated 05.06.2017

IDC has taken into consideration the following for making this recommendation:

The Offer Price represents a premium of 27.66% on the closing price of the equity shares

on the BSE Limited (Rs. 4.41/-) on 27.01.2017 i.e., one working day prior to the date on which the PA was issued on behalf of the Acquirers and the PACs.

The Offer price is in compliance with the parameters as set out in Regulation 8(2) of the SEBI (SAST) Regulations 2011.

Details of Independent Advisors, None

if anv.

No

Any other matter to be highlighted To the best of our knowledge and belief, after making proper enquiry, the information contained

in or accompanying this statement is, in all material respect, true and correct and not misleading.

whether by omission of any information or otherwise, and includes all the information required

to be disclosed by the Target Company under the SEBI (SAST) Regulations.

For Golden Goenka Fincorp Limited Sd/-

(Niranjan Kumar Choraria) **DIN**: 03626290 Place : Kolkata

Chairman- Committee of Independent Directors

Date

14.06.2017